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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 18/(MAH)/2017
MA No. 631/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Facor Steel Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

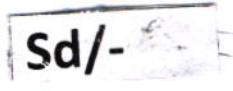
S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Omkar v. Deosthal Authorised Representative of Mr. Sunil Nana, Resolution Professional. Facor Facor Steels Limited.	
2)	Sunil Nana, Resolution Professional	

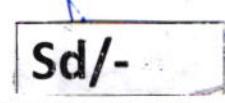
ORDER

MA 631/2017 in CP No. 18/I&BP/NCLT/MB/MAH/2017

Orders reserved.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)